

(c) whether Government is taking steps to any such required treaty to deport the detected illegal Bangladeshi in Assam and other States of India with Bangladesh; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): (a) to (d) Yes. The Extradition Treaty between India and Bangladesh was signed at Dhaka on 28th January, 2013 during the visit of the Home Minister of India to Bangladesh. The Treaty would come into force after the exchange of Instruments of Ratification. The Extradition Treaty would promote cooperation among law enforcing agencies of the two countries and help to curb criminal activities. The issue of illegal migration from Bangladesh is regularly discussed at relevant bilateral meetings and India and Bangladesh have put in place mechanisms to address issues related to it.

#### **Rail Network by China near Indian Border**

2661. SHRI BAISHNAB PARIDA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that China has spread its rail-network close to our borders;

(b) whether this action has been seriously viewed by Government;

(c) whether a suggestion has been made for taking such a development on our side of the border to match the above China's build up; and

(d) if so, the details with status thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): (a) to (d) Government is aware that China is developing the infrastructure in the border regions opposite India. Government is giving careful and special attention to the development of infrastructure in the border areas opposite China, in order to meet our strategic and security requirements and also to facilitate the economic development of these areas. This includes the states of Jammu and Kashmir, Himachal Pradesh, Uttarakhand, Sikkim and Arunachal Pradesh. Government keeps a constant watch on all developments having a bearing on India's security and takes all necessary measures to safeguard it.